

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1082
TO BE ANSWERED ON 25.07.2025**

ASHA WORKERS

1082. SHRI N K PREMACHANDRAN:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to appoint a committee for the comprehensive revival of pay and service conditions of ASHA workers;
- (b) if so, the details of action taken thereon;
- (c) whether the Union Government has noticed that ASHA workers in Kerala are in protest demanding wage hike and change in service conditions;
- (d) if so, the initiative of the Government to resolve the issue;
- (e) whether the Union Government proposes to increase the wages of ASHA workers;
- (f) if so, the details thereof and action taken thereon;
- (g) the details regarding monthly remuneration of ASHA workers in each State and the contribution of the Central Government;
- (h) whether the Government proposes to revise the pay and service conditions of the ASHA workers considering the nature of duty and service they render to the society; and
- (i) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (i): During the various review meetings & National Programme Co-ordination Committee meetings, States/UTs discuss the issues and problems faced by ASHAs. However, all the administrative and personnel matters related to health human resource lies with the respective State/UT Governments.

The incentive structure for the Accredited Social Health Activists (ASHAs) have been revised regularly with the timely addition of incentives to align with the programmatic requirements and priorities.

The primary responsibility of strengthening public healthcare system, including support for ASHA workers lies with the respective State/UT Governments. The Ministry of Health and Family Welfare provides the technical and financial support to the States/UTs to strengthen their public healthcare system, based on the requirements posted by States/UTs in their Programme Implementation Plans (PIPs) and within the overall resource envelope.

ASHAs are envisaged to be community health volunteer and are entitled to task/activity based incentives. ASHAs receive a fixed monthly incentive of ₹ 3500/- per month for routine and recurring activities, which has recently been revised from ₹ 2000/- per month, in the 9th meeting of Mission Steering Group (MSG) held on 4th March, 2025.

ASHAs are provided performance-based incentives for a varied set of activities under various National Health Programmes, some of which are recently revised in the 9th meeting of Mission Steering Group (MSG). The details of these ASHA incentives are available on the following Uniform Resources Locator (URL):

<https://nhm.gov.in/New-update-2024-25/ASHA/ASHA-Incentives-July-2025.pdf>

In addition to performance-based incentives, some states have introduced fixed-monthly honorarium or top-up incentives for ASHAs. These State specific incentives are provided through their own funds by 28 States/UTs. Details placed as **Annexure**.

After the launch of Ayushman Arogya Mandir, ASHAs are eligible additionally for Team Based Incentives (TBIs) along with ANMs based on monitored performance indicators (up to ₹1000 per month). ASHAs are also entitled to non-monetary incentives like – ASHA Uniform, Identity Card, Cycle, Mobile, CUG Sim, ASHA Diary, Drug Kit, ASHA rest room etc.

The Government has also approved a recognition amount of ₹50,000/- recently revised from ₹20,000/- in the 9th meeting of Mission Steering Group (MSG) held on 4th March, 2025 and a citation to ASHAs who leave the programme after working as ASHAs for minimum of 10 years, as an acknowledgement of their contribution.

In the year 2018, the ASHA Benefit Package was introduced acknowledging significant contribution and commitment of ASHAs. The package provides coverage for:

- Pradhan Mantri Jeevan Jyoti Beema Yojana (PMJJBY) with a benefit ₹ 2.00 Lakh in case of death of the insured (annual premium contributed by GOI).
- Pradhan Mantri Suraksha Beema Yojana (PMSBY) with a benefit of Rs.2.00 lakh for accidental death or permanent disability; ₹1.00 lakh for partial disability (annual premium contributed by GOI).

In addition, Pradhan Mantri Shram Yogi Maan Dhan (PM-SYM) with pension benefit of ₹3,000/- pm after age of 60 years (50% contribution of premium by GOI and 50% by

beneficiaries) is also available for ASHA workers. ASHAs across the States/UTs have been enrolled in all the above-mentioned Social Security Schemes as per the defined eligibility norms.

Also, ASHAs along with their family members are provided with health care annual coverage of ₹ 5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY).

State Specific Fixed Incentives/Honorarium (Communicated by States/UTs)

S.NO.	STATE	STATE SPECIFIC FIXED INCENTIVE/HONORARIUM
1	ANDAMAN AND NICOBAR ISLANDS	Rs. 500/-
2	ANDHRA PRADESH	Rs. 7200/-
3	ARUNACHAL PRADESH	Rs. 2000/-
4	ASSAM	Rs. 1000/
5	BIHAR	Rs. 1000/-
6	CHHATTISHGARH	Rs. 2200/-
7	DD&DNH	Rs. 2000/-
8	DELHI	Rs. 500- Rs. 3,000/-
9	GUJARAT	Rs. 2500/-
10	HARYANA	Rs. 6100/-
11	HIMACHAL PRADESH	Rs. 5500/-
12	JAMMU AND KASHMIR	Nil
13	JHARKHAND	Rs. 2000
14	KARNATAKA	Rs.5000
15	KERALA	Rs. 7000
16	LADAKH	Nil
17	LAKSHADWEEP	Nil
18	MADHYA PRADESH	Rs. 4000/-
19	MAHARASHTRA	Rs. 10000/-
20	MANIPUR	Rs. 1000/-
21	MEGHALAYA	Rs. 3000/-
22	MIZORAM	Nil
23	NAGALAND	Nil
24	ODISSA	Rs. 3500/-
25	PUDUCHERRY	Rs.7,000/-
26	PUNJAB	Rs. 2,500

S.NO.	STATE	STATE SPECIFIC FIXED INCENTIVE/HONORARIUM
27	RAJASTHAN	Rs. 4500/-
28	SIKKIM	Rs. 10,000/-
29	TAMIL NADU	Nil
30	TELANGANA	Rs 6750/-
31	TRIPURA	Rs. 1000/-
32	UTTAR PRADESH	Rs. 1500/-
33	UTTRAKHAND	Rs. 3000/-
34	WEST BENGAL	Rs. 5,250/-